

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.03.2024

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1680 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Prakash Ambure Vs. Invent Bio-Med Pvt. Ltd.	Alpana Sharma
2.	I.A. No. 1681 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Surendra Sancheti Vs. Gospell Digital Technologies Co. Ltd. & Anr.	Milan Singh Negi
3.	I.A. No. 1798 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Gopal Kalra Vs. Akhilesh Kumar Gupta	Rahul Kumar
4.	I.A. No. 1799 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	N.V. Aluminium Cast Pvt. Ltd. Vs. APL Metals Ltd.	Soumya Dutta
5.	I.A. No. 1800 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Nathi Ram Vs. Nav Jyoti Agro Foods Pvt. Ltd. Through its Resolution Professional Mahesh Chandra Purohit & Ors.	Harsh Garg
6.	I.A. No. 1805 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Sachin Anand Vs. KGK Realty (India) Pvt. L To. & Ors.	Chandra B Prasad
7.	I.A. No. 1812 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Deaire Group Through Harmanjeet Singh Bedi Vs. Indamer Mjets Airport Services Pvt. Ltd.	Palash S Singhai
8.	I.A. No. 1816 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Kairav Anil Trivedi Liquidator For Mahabali Innovative Technologies Pvt. Ltd. Vs. Small Industries Development Bank of India & Anr.	Kairav Anil Trivedi
9.	I.A. No. 1821 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Kairav Anil Trivedi Liquidator For Mahabali Innovative Technologies Pvt. Ltd. Vs. -----	Kairav Anil Trivedi

10.	I.A. No. 1869 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Shiv Glitz Hotels and Resorts Llp Vs. Ora Vel Stays Ltd.	Manish Kumar Shekhari
11.	I.A. No. 1870 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Nitya Nand Thakur Vs. KGK Realty (India) Pvt. L To. & Ors.	Chandra B Prasad
12.	I.A. No. 1874 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Rajeev Sharma Vs. Debashis Nanda Resolution Professional BullandBuildtechPvt. Ltd.	Mrinal Harsh Vardhan
13.	I.A. No. 1877 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Rajinder Kumar Suspended director of Nav Jyoti Agro Foods Pvt. Ltd. & Ors. Vs. Navjyoti Agro Foods Pvt. Ltd. Through its Resolution Professional Mahesh Chandra Purohit & Ors.	Harsh Garg
14.	I.A. No. 1883 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Kashi Viswanathan Sivaraman Resolution Professional Kindel Developers Pvt. Ltd. Vs. New Okhla Industrial Development Authority	Amar Vivek
15.	I.A. No. 1884 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Ravi Mittal Vs. ASREC (India) Ltd. & Ors.	Rajiv Bajaj
16.	I.A. No. 1885 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Prashant Saraogi Vs. SAT India Ltd. (In CIRP) & Anr.	Manish Raghav
17.	I.A. No. 1929 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Partha Sarathy Sarkar Vs. Union of India & Ors.	Vijay Kurle
18.	I.A. No. 1958 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Naresh Tradelink Pvt. Ltd. Vs. Optus Laminates Pvt. Ltd.	Mohit D. Ram
19.	I.A. No. 1682 of 2024 in Comp. App. (AT) No. ____ of 2024	News Papers Ltd. & Anr. Vs. Sandeep Kanodia & Ors.	Amitabh Agarwal
20.	I.A. No. 1880 of 2024 in Comp. App. (AT) No. ____ of 2024	Dr. Acharya Laboratories Pvt. Ltd. & Ors. Vs. Venkatraman Narayan Bhagwat	Pramit Saxena

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